

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 736 of 2019 in  
DFR No. 1584 of 2019**

**Dated: 27<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Tamil Nadu Spinning Mills Association .... Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Kumar Mihir

Counsel for the Respondent(s) : -

**ORDER**

Issue notice to the Respondents on the I.A. No. 736 of 2019 (Appln. for leave to file ) as well as on the main appeal returnable on 03.07.2019. Dasti, in addition, is permitted.

Appellant is directed to complete the service to un-answered Respondents and file affidavit of service by 03.07.2019.

List the matter on **03.07.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**